



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 07.07.2025, 08.07.2025 & 09.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025 Part Heard	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020 Part Heard	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020 Part Heard	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	Dheeraj Nair	Kritika Nagpal-R1

4.	Comp. App. (AT) (Ins) No. 640 of 2020 Part Heard	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	Dheeraj Nair	Moueshree Shukla-R3 Prafful Goyal-R8
5.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024 Part Heard	Venugopal Dhoot Vs. Vovl Ltd. & Ors. With	Sandeep S Ladda	Surabhi Khattar
6.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024 Part Heard	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	Sandeep S Ladda	Surabhi Khattar
7.	Comp. App. (AT) (Ins) No. 1164 of 2024 Part Heard	Axis Bank Ltd. Vs. Naren Sheth & Anr.	Nagarkatti Kartik Uday	Asav Rajan Arpan Behl
8.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	Arun Saxena	Anand Varma Apoorva Pandey Ayush Gupta- R1 Ashwani Sharma- for RP
9.	Comp. App. (AT) (Ins) No. 1159 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. With	Natasha Dalmia	Ashwini Kr. Singh Asav Rajan-R1 P.V. Dinesh-R2

10.	Comp. App. (AT) (Ins) No. 1241 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr. With	Natasha Dalmia	Ashwini Kr. Singh-R1 P.V. Dinesh-R2
11.	Comp. App. (AT) (Ins) No. 1982 of 2024 (With Defects) Part Heard	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	Palash S Singhai	Asav Rajan Charu Trivedi- for HDFC Mahesh Surekha- for Liquidator
12.	Comp. App. (AT) (Ins) No. 336 of 2022 Prat Heard	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey Anshul Rai	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3 Neha Agarwal Aditya Kumar-R12 Gaurav Mitra-R2, 6, 9
13.	Comp. App. (AT) (Ins) No. 2026 of 2024 & I.A. No. 8440 of 2024 Part Heard	Sudha Apparels Ltd. Vs. Ravi Sethia	Aseem Chaturvedi	J. Rajesh Dhrupad Vaghani- R1 Mridul Yadav Anand Singh Sonyak- for Intervenor
14.	Comp. App. (AT) No. 201 & 202 of 2023 & I.A. No. 5287 of 2024 Part Heard	Narinder Kumar Bawa & Anr Vs. Prakash Communications Ltd. & Ors. With	Henna George	Manish Jain Subhash Bhalla-R17 Ankur Mittal-R15 Saurabh Kalia Aaryan SharmaR2-6
15.	Comp. App. (AT) No. 209 of 2023 & I.A. No. 5087 of 2023 Part Heard	Prakash Communications Ltd. & Ors. Vs. Narendra Kumar Bawa & Ors.	Saurabh Kalia	Manish Jain Purti Gupta- R1&2 Kamal Kant Jha- R16 & 17 Ankur Mittal- R11 Shubham Bhalla-R13

16.	Competition App. (AT) No. 5 of 2023 Part Heard	Swapan Dey Vs. Competition Commission of India & Anr.	Rohit Arora	Rohin Koolwal Vaibhav Gaggar Deeksha Manchanda Kokila Kumar-R2 Shama Nargis, Deputy Director Law CCI/R-1.
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By order of Hon'ble Chairperson
-Sd/-
Registrar